

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 140 of 2011

Dated : 6th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Limited **Appellant(s)**

Versus

M.E.R.C. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy. A. Ranganadhan for R-1
Mr. Shamtanu Singh for R.6

ORDER

Written Submissions have already been filed by the learned counsel for the Appellant. Additional notes is being filed by him today.

The learned counsel for the Commission is filing the reply Written Submissions today in the Registry after serving copy on the other side.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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